1 2/		3	4	5	ð	7	8	9	10
1. A&N	i Islands	10.00	10.00	-	-	0.00	0.00	0.00	0.00
2. Chan	digarh	-	-	-	-	300.00	300.00	0.00	0.00
3. Deihi		820.00	895.60	785.00	785.00	900.00	900.00	960.00	960.00
I. Laksh	hadweep	5.00	-	-	-	0.00	0.00	0.00	0.00
5. Pondi	icherry	50.00	40.00	40.00	49.00	40.00	40.00	45.00	45.00
B. Dama	an & Diu	-	5.00	4.50	4.50	3.50	3.50	1.30	1.30
fotal UTS		885.00	950.00	829.50	829.50	1243.50	1243.50	1006.50	1006.50
Grand Tota	L.	7964.00	8179.00	6284.04	6284.54	7847.00	7847.00	10833.00	10833.00

## Gold Reserve in Kerala

201. SHRI N.N. KRISHNADAS : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the Government have taken note of the gold reserve in many parts of Kerala;

(b) If so, the details thereof ?

(c) whether any survey was conducted to find out the extent of gold reserve; and

(d) the details of the survey ?

THE MINISTER OF STATE IN THE MINSTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) to (d) Yes, Sir. Geological Survey of India on the basis of several investigations and mineral surveys has located three small gold deposits in the State of Kerala which are as under :-

1. **Kappil Sector, Malappuram District** 0.065 Million Tonnes (MT) of Gold Ore with Average Grade of 1.75 g/t.

2. Chaliyar River Bed, Nilambur Valley, Malappuram District A possible 8.5 million cubic metres of Gravel containing approximately 2188 Kg.of Gold.

 Attapady Valley, Palakkad District 0.56 million cubic metre of Gold bearing Gravel with average grade of 0.78 g/m<sup>3</sup> of Gold.

## [Translation]

#### **Housing Construction Scheme**

202. SHRI JAYSINHJI CHAUHAN : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the State Government of Gujarat has submitted any housing construction schemes to the Union Government for its approval and financial assistance;

(b) If so, the details alongwith the amount of financial assistance likely to be provided by the Government, scheme-wise;

# (c) the present status thereof, scheme-wise ?

THE MINISTER OF URBAN AFFAIRS AND EMPLOY-MENT (SHRI RAM JETHMALANI) : (a) No, Sir. The State Government of Gujarat has not submitted any urban housirig construction scheme to the Government for financial assistance, as presently there is no scheme to provide direct, financial assistance for urban housing schemes. However, Housing and Urban Development Corporation Ltd. (HUDCO), which has been providing assistance for housing in urban and rural areas in the country has received housing schemes from the various State Government agencies of Gujarat for loan assistance.

(b) and (c) HUDCO has received 22 schemes from the various State Government agencies of Gujarat for total loan assistance of Rs. 19.55 crores, which are in pipeline of HUDCO. Details of these schemes are given in the enclosed Statement.

## Statement

(Rupees in laiths)

Housing Schemes from the State of Gujarat and in the pipeline of HUDCO As on 30.4.98

Si. No	Agency	Scheme Name	Dwelling Units	Loan Amount
1	2	3	4	5
1.	Baroda Municipal Corporation	EWS plotted at Baroda	920	61.02
2.	Gujarat Housing Board	EWS (U) Housing Schem at Kathawada, Ahmedaba		99.99
3.	Gujarat Housing Board	EWS (U) Housing Scheme at Mehmdavad	<b>9</b> 116	29.00
4.	Gujarat Housing Board	EWS (U) Housing Scheme at Vadodara	• 750	234.38
5.	Gujarat Housing Board	LIG Housing Scheme at Bapunagar, Ahmedabad	162	113.40